

**HIGH COURT OF JAMMU AND KASHMIR**  
**(OFFICE OF THE REGISTRAR GENERAL AT SRINAGAR)**

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**Subject: Uploading of orders/judgments and other information on the District Court websites.**

**CIRCULAR**

No:-

80

Dated:-

01/06/2018

All the Presiding officers of the District Judiciary posted at the District Headquarters are directed to mark copies of final orders/judgments/administrative orders/notifications/circulars and the like to the System Officer/System Assistant of the concerned District Court for uploading the same on the District Court Websites. Further, the record keepers at the District Headquarters shall not entertain the record from the courts located at the District Headquarters unless it is certified by the technical team that the final order/judgment in a particular file has been uploaded on the website.

**By Order**

(Sanjay Dhar)

Registrar General

No:-

8749-90/R-9

Dated:-

01/06/2018

- Copy to:
1. Pr. Secy. to Hon'ble the Chief Justice for information of his Lordship
  2. Secy. to Hon'ble Mr Justice \_\_\_\_\_ for information of his Lordship.
  3. All PDJs for information and compliance with the request to circulate the same amongst all the Judicial Officers/Record Keepers/System Officers/Assistants of the District.
  4. NIC Coordinator Srinagar for uploading the circular on the official website of the High Court.
  5. Office file.